

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101**

No.D&SJ/KLU/E/Spl.CL/(56)/2018-  
Dated Kullu, the 20<sup>th</sup> January, 2018

**"OFFICE ORDER"**

In the interest of administration, the following duty arrangement of the Judicial Officers of this Division, is hereby made, during the period of availing winter vacation/ special casual leave by them, as shown against each:-

Sr. No.	Name of the officer	Designation	Period of availing winter vacation	Officer who will entertain the urgent work
1.	Shri Rakesh Chaudhary	District and Sessions Judge, Kullu	27.01.2018 to 18.02.2018 = 23 days (with station leave from 24.01.2018 after court hours, till 19.02.2018 before court hours)	24.01.2018 (evening) to 07.02.2018:- the Senior Civil Judge-cum-CJM, Kullu. 08.02.2018 to 14.02.2018:- the Civil Judge-cum-JMIC, Manali. 15.02.2018 to 19.02.2018 (morning):- the Additional District and Sessions Judge Kullu.
2.	Shri Jia Lal Azad	Additional District and Sessions Judge, Kullu	22.01.2018 to 14.02.2018 = 23 days (with station leave from 22.01.2018 to 14.02.2018)	22.01.2018:- the Senior Civil Judge-cum-CJM, Kullu. 23.01.2018 to 24.01.2018 (evening):- the District and Sessions Judge, Kullu. 24.01.2018 (evening) to 07.02.2018:- the Senior Civil Judge-cum-CJM, Kullu. 08.02.2018 to 14.02.2018:- the Civil Judge-cum-JMIC, Manali.
3.	Shri Naresh Kumar	Senior Civil Judge-cum-CJM, Kullu	04.02.2018 (noon) to 18.02.2018 [However, will look after urgent work of courts at the Headquarters till 07.02.2018]	08.02.2018 to 18.02.2018:- the Civil Judge-cum-JMIC, Manali.
4.	Smt. Kanta Verma	Senior Civil Judge-cum-CJM, Lahaul-Spiti at Kullu	04.02.2018 (noon) to 18.02.2018)	04.02.2018 (noon) to 07.02.2018:- the Senior Civil Judge-cum-CJM, Kullu. 08.02.2018 to 18.02.2018:- the Civil Judge-cum-JMIC, Manali.
5.	Shri Mohit Bansal	Secretary, District Legal Services Authority, Kullu	05.02.2018 to 18.02.2018 (with station leave from evening of 03.02.2018 till morning of 19.02.2018)	The Chairman, Sub Divisional Legal Services Committee, Kullu/ the Civil Judge-cum-JMIC, Manali, as the case may be.
6.	Shri Prashant Singh Negi	Civil Judge-cum-JMIC, Manali	22.01.2018 to 04.02.2018 (with station leave from 21.01.2018 to 04.02.2018 (noon)	The Senior Civil Judge-cum-CJM, Kullu

This is, however, subject to approval of the proposal submitted to the Registry of Hon'ble High Court of H.P. vide this office letter No.D&SJ/KLU/E/Del.Cr.P/(115)/02- 734, dated 20.01.2018.

Sd/-  
for District and Sessions Judge  
Kullu, H.P. *[Signature]*

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Endst. No. D&SJ/KLU/E/Spl.CL/(56)/2018-~~858~~ Dated:- 20.01.2018  
Copy forwarded to:-

1. The Registrar General/ the Registrar (Vigilance), Hon'ble High Court of Himachal Pradesh, Shimla;
2. The Member Secretary, H.P. State Legal Services Authority, Kasumpti, Shimla-9;  
:- for favour of kind information please.
3. The Deputy Commissioner, Kullu/ Lahaul-Spiti at Keylong;
4. The Superintendent of Police, Kullu/ Lahaul-Spiti at Keylong/ Dy.SP SV&ACB, Kullu.
5. All the Judicial Officera, in this Division;
6. The District Attorney, Kullu/ ADA, Manali;
7. The President, Bar Association, Kullu/ Manali/ Keylong;
8. The SHO, Kullu/WPS Kullu/ Bhunter/ Banjar/ Manali/ Keylong and Udaipur;
9. The Reader Grade-I, Civil Nazir (Accounts), and Ahlmads, of this office;  
:- for information and necessary action.
10. The System Officer, of this office, with request to upload the same on the website of this Division, for information of all concerned.
11. Notice Board of this office, for information of all concerned.
12. Guard file.

*[Signature]*  
For District and Sessions Judge  
Kullu, H.P. *[Signature]*

1.	Smt. Kanak Sen	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
2.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
3.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
4.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
5.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
6.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
7.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
8.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
9.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
10.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
11.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018
12.	Smt. Monica	Senior Civil Judge-cum-C.M. Kullu	18.02.2018

This is hereby submitted for approval of the proposed submitted to the Secretary of Hon'ble High Court of H.P. vide this office letter No. D&SJ/KLU/E/Spl.CL/(56)/2018-858 dated 20.01.2018.

*[Signature]*  
For District and Sessions Judge  
Kullu, H.P.